

COMMITTEE ON
ABSENCE OF MEMBERS FROM THE SITTINGS OF
THE HOUSE

(EIGHTH LOK SABHA)

THIRD REPORT

(Presented on 20.3.1986)


I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their third Report.

2. The Committee held a sitting on the 19th March, 1986.

3. The Committee considered applications for leave of absence from seven Members. The recommendations of the Committee with respect to these applications are given in the Appendix.

NEW DELHI;

March 19, 1986
Phalguna 28, 1907 (Saka)


MADHUSUDAN VAIRALE,
Chairman,

Committee on Absence of Members
from the Sittings of the House.

APPENDIX

(Vide para of the

Sl. No.	Name of Member who has applied for leave of absence	Period for which leave applied for	Reasons	Period for which leave of absence recommended by the Committee	Rem
1.	Smt. Indumati Bhattacharyya	7.12.85 to 20.12.85 = 14 days (last session)	Illness	@ 7.12.85 to 20.12.85 = 14 days.	
2.	Smt. Vyjayanthimala Bali	18.11.85 to 20.12.85 = 33 days (last session)	*Participation in Ballet 'Ekta' on Freedom Struggle & National Integration.	18.11.85 to 20.12.85 = 33 days.	
3.	Shri Charan Singh	20.2.86 to 7.5.86 = 77 days	Illness	**20.2.86 to 18.4.86 = 58 days.	
4.	Dr. G.S. Dhillon	20.2.86 to 14.3.86 = 23 days	To attend 42nd Session of United Nations Commission in Geneva.	20.2.86 to 14.3.86 = 23 days.	
5.	Shri B.V. Desai	20.2.86 to 7.5.86 = 77 days	Illness.	**20.2.86 to 18.4.86 = 58 days.	

@ Leave applied for by the member extended beyond 59 days. However, leave for 57 days was granted to her on 11th December, 1985 (vide Second Report) as the Committee do not recommend leave for more than 59 days at a time. Leave for the remaining period of the last session may now be granted.

* The ground which the member has mentioned in her application is not covered under the grounds recommended in the 17th Report (Fifth Lok Sabha) of the Committee on Absence of Members.

However, keeping in view her efforts for national cause, the Committee recommended leave of absence to the member as a special case.

** Since the Committee do not recommend leave for more than 59 days at a time, the Member may be granted leave as recommended.

1.	2.	3.	4.	5.	6.
6.	Shri Bharatkumar M. Odedra	3.3.86 to 31.3.86 = 29 days.	Severe drought situation in his Constitu- ency.	3.3.86 to 31.3.86 = 29 days.	
7.	Shri B.B. Ramaiah	25.2.86 to 25.4.86 = 60 days	Wife's illness.	25.2.86 to 24.4.86 = 59 days.	

Since the Committee do not recommend leave for more than 59 days at a time, the member may be granted leave as recommended.